

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 64(ND)/2014
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

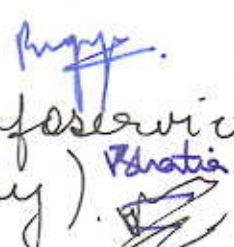


SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE COMPANY M/s. GETIT Info Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	MS. PRAGYA CHAUHAN, Adv.	PETITIONER NO. 1		
2.	Mr. Vidur Bhatia		for Getit Infoservices (Company).	
3.	Mr. Vipul Ganda, Adv.		for Mr. Sanjay Gupta	
4.	Mr. Tarun Mehta, Adv.			
5.	Mr. Raju Mittal, Adv.		for Respondent No. 2	

Order

This petition has been transferred from Bench No. II and fixed for proper orders.

Accordingly, list on 25.11.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)